NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 25.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 184/15	TP 141/17	For Clarification	391/394	Markem Imaje Soft- ware Development Centre Pvt. Ltd.,

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1)

Drema

120 C

Today, the matter is listed for clarification. Smt. Prema Hatti, Standing Counsel for ROC and RD is present. This matter was already heard.

The matter is again re-opened and listed for orders on 22.08.2017.

MEMBER (J)

MEMBER (T)